

Order Sheet

TA no 1142 of 87

Nand Kumar vs

(100)

57

Serial number of order and date	Brief Order, Mentioning Reference if necessary	How complied with and date of compliance
8/11/89	Hon' Mr. D.K. Agrawal, J.M. Hon' Mr. K. Obayya, A.M. None appears for the applicant. Shri Siddharth Verma counsel for the respondent is present. This case has been received on transfer from Allahabad. Notices were issued to the parties. Office copy of the same is available on record. However, notice again be sent to the counsel as well as applicant listing the case on <u>30-1-90</u> for <u>orders</u>. <i>[Signature]</i> A.M. (sns) <i>[Signature]</i> J.M.	<i>[Signature]</i> This WP no 1912/83 received on transfer from Lucknow High Court along with other WPs in May '87 On the date of transfer the case was admitted. CA/RA not filed. Stay order operating. Transfer notices issued by Ald office, but neither any reply nor any undelivered cover received back. Submitted for orders. <i>[Signature]</i> 6/11/89 <i>[Signature]</i> Not received 12/12/89 OR Notices were issued on 12/12 No undelivered reqd. cover has been return back S. P. order L 191.

Dinesh

3617 9/e (1/3)

CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

T.A. NO.1142 of 1987 (T)

(W.P. NO.1912 of 1983)

Nand Kumar

.....

Applicant.

Versus

Union of India & Ors

.....

Respondents

30.1.1990

Hon'ble Justice K. Nath, V.C.

Hon'ble Mr. K.J. Raman, A.M.

No one is present for the applicant. Notices were sent to the applicant as well as his counsel by Registered post on 12.12.1989. They are presumed served.

This petition is accordingly dismissed for default of the applicant.

Sd/-

A.M.

Sd/-

V.C.

// True Copy //

rrh/

Checked
do
21/2/90

Reed
21/2/90